

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) Nos. 185-186 of 2018**

**IN THE MATTER OF:**

**Anil Chandanmal Singhvi**

**...Appellant**

**Versus**

**Union of India & Ors.**

**...Respondents**

**Present:**

**For Appellant: Mr. S.N. Mookherjee, Sr. Advocate and Mr. Salman Khurshid, Sr. Advocate with Mr. Abhijeet Sinha, Mr. Prateek Gupta, Mr. Mohit Advani, Mr. Noor Dhillon, Ms. Priyanka Vora, Mr. Madhur Mahajan and Ms. Ambika Mathur, Advocates.**

**For Respondent: Ms. Pinky Anand, A.S.G with Mr. Rajesh Ranjan, Mr. Anoop Dawar, Mr. Joel, Ms. Snidha Mehra, Mr. Chakitan V.S. Papta, Advocates for Union of India.  
Mr. Arvind Lakhawa and Mr. Anuj Tiwar, Advocates**

**WITH**

**Company Appeal (AT) Nos. 187-188 of 2018**

**IN THE MATTER OF:**

**Devendra Kumar Agrawal**

**...Appellant**

**Versus**

**Union of India & Ors.**

**...Respondents**

**Present:**

**For Appellant: Mr. S.N. Mookherjee, Sr. Advocate and Mr. Salman Khurshid, Sr. Advocate with Mr. Abhijeet Sinha, Mr. Prateek Gupta, Mr. Mohit Advani, Mr. Noor Dhillon, Ms. Priyanka Vora, Mr. Madhur Mahajan and Ms. Ambika Mathur, Advocates.**

**For Respondent: Ms. Pinky Anand, A.S.G with Mr. Rajesh Ranjan, Mr. Anoop Dawar, Mr. Joel, Ms. Snidha Mehra, Mr. Chakitan V.S. Papta, Advocates for Union of India.  
Mr. Arvind Lakhawa and Mr. Anuj Tiwar, Advocates.**

**WITH**

**Company Appeal (AT) Nos. 189-190 of 2018**

**IN THE MATTER OF:**

**Sunil Hasmukh Shah**

**...Appellant**

**Versus**

**Union of India & Ors.**

**...Respondents**

**Present:**

**For Appellant: Mr. S.N Mookherjee, Sr. Advocate and Mr. Salman Khurshid, Sr. Advocate with Mr. Abhijeet Sinha, Mr. Prateek Gupta, Mr. Mohit Advani, Mr. Noor Dhillon, Ms. Priyanka Vora, Mr. Madhur Mahajan and Ms. Ambika Mathur, Advocates.**

**For Respondent: Ms. Pinky Anand, A.S.G with Mr. Rajesh Ranjan, Mr. Anoop Dawar, Mr. Joel, Ms. Snidha Mehra, Mr. Chakitan V.S. Papta, Advocates for Union of India.  
Mr. Arvind Lakhawa and Mr. Anuj Tiwar, Advocates.**

**WITH**

**Company Appeal (AT) No. 192 of 2018**

**IN THE MATTER OF:**

**Union of India, MCA**

**...Appellant**

**Versus**

**63 Moons Technologies Ltd. & Ors.**

**...Respondents**

**Present:**

**For Appellant: Ms. Pinky Anand, A.S.G with Mr. Rajesh Ranjan, Mr. Anoop Dawar, Mr. Joel, Ms. Snidha Mehra, Mr. Chakitan V.S. Papta, Advocates for Union of India.  
Mr. Arvind Lakhawa and Mr. Anuj Tiwar, Advocates.**

**For Respondent: Mr. S.N. Mookherjee, Sr. Advocate and Mr. Salman Khurshid, Sr. Advocate with Mr. Abhijeet Sinha, Mr. Prateek Gupta, Mr. Mohit Advani, Mr. Noor Dhillon, Ms. Priyanka Vora, Mr. Madhur Mahajan and Ms. Ambika Mathur, Advocates.**

**WITH**

**Company Appeal (AT) Nos. 196-197 of 2018**

**IN THE MATTER OF:**

**Jigish Shantilal Sonagara**

**...Appellant**

**Versus**

**Union of India & Ors.**

**...Respondents**

**Present:**

**For Appellant:** Mr. S.N Mookherjee, Sr. Advocate and Mr. Salman Khurshid, Sr. Advocate with Mr. Abhijeet Sinha, Mr. Prateek Gupta, Mr. Mohit Advani, Mr. Noor Dhillon, Ms. Priyanka Vora, Mr. Madhur Mahajan and Ms. Ambika Mathur, Advocates.

**For Respondent:** Ms. Pinky Anand, A.S.G with Mr. Rajesh Ranjan, Mr. Anoop Dawar, Mr. Joel, Ms. Snidha Mehra, Mr. Chakitan V.S. Papta, Advocates for Union of India.  
Mr. Arvind Lakhawa and Mr. Anuj Tiwar, Advocates.

**WITH**

**Company Appeal (AT) Nos. 198-199 of 2018**

**IN THE MATTER OF:**

**Berijis Desai**

**...Appellant**

**Versus**

**Union of India & Ors.**

**...Respondents**

**Present:**

**For Appellant:** Mr. S.N Mookherjee, Sr. Advocate and Mr. Salman Khurshid, Sr. Advocate with Mr. Abhijeet Sinha, Mr. Prateek Gupta, Mr. Mohit Advani, Mr. Noor Dhillon, Ms. Priyanka Vora, Mr. Madhur Mahajan and Ms. Ambika Mathur, Advocates.

**For Respondent:** Ms. Pinky Anand, A.S.G with Mr. Rajesh Ranjan, Mr. Anoop Dawar, Mr. Joel, Ms. Snidha Mehra, Mr. Chakitan V.S. Papta, Advocates for Union of India.  
Mr. Arvind Lakhawa and Mr. Anuj Tiwar, Advocates.

**WITH**

**Company Appeal (AT) Nos. 200-201 of 2018**

**IN THE MATTER OF:**

**Nisha Dutt**

**...Appellant**

**Versus**

**Union of India & Ors.**

**...Respondents**

**Present:**

**For Appellant:** Mr. S.N. Mookherjee, Sr. Advocate and Mr. Salman Khurshid, Sr. Advocate with Mr. Abhijeet Sinha, Mr. Prateek Gupta, Mr. Mohit Advani, Mr. Noor Dhillon, Ms. Priyanka Vora, Mr. Madhur Mahajan and Ms. Ambika Mathur, Advocates.

**For Respondent:** Ms. Pinky Anand, A.S.G with Mr. Rajesh Ranjan, Mr. Anoop Dawar, Mr. Joel, Ms. Snidha Mehra, Mr. Chakitan V.S. Papta, Advocates for Union of India.  
Mr. Arvind Lakhawa and Mr. Anuj Tiwar, Advocates.

**WITH**

**Company Appeal (AT) Nos. 202-203 of 2018**

**IN THE MATTER OF:**

**Prashant Desai**

**...Appellant**

**Versus**

**Union of India & Ors.**

**...Respondents**

**Present:**

**For Appellant:** Mr. S.N. Mookherjee, Sr. Advocate and Mr. Salman Khurshid, Sr. Advocate with Mr. Abhijeet Sinha, Mr. Prateek Gupta, Mr. Mohit Advani, Mr. Noor Dhillon, Ms. Priyanka Vora, Mr. Madhur Mahajan and Ms. Ambika Mathur, Advocates.

**For Respondent:** Ms. Pinky Anand, A.S.G with Mr. Rajesh Ranjan, Mr. Anoop Dawar, Mr. Joel, Ms. Snidha Mehra, Mr. Chakitan V.S. Papta, Advocates for Union of India.  
Mr. Arvind Lakhawa and Mr. Anuj Tiwar, Advocates.

**WITH**

**Company Appeal (AT) Nos. 204-205 of 2018**

**IN THE MATTER OF:**

**Manjay Prakash Shah**

**...Appellant**

**Versus**

**Union of India & Ors.**

**...Respondents**

**Present:**

**For Appellant:** Mr. S. N. Mookherjee, Sr. Advocate and Mr. Salman Khurshid, Sr. Advocate with Mr. Abhijeet Sinha, Mr. Prateek Gupta, Mr. Mohit Advani, Mr. Noor Dhillon, Ms. Priyanka Vora, Mr. Madhur Mahajan and Ms. Ambika Mathur, Advocates.

**For Respondent:** Ms. Pinky Anand, A.S.G with Mr. Rajesh Ranjan, Mr. Anoop Dawar, Mr. Joel, Ms. Snidha Mehra, Mr. Chakitan V.S. Papta, Advocates for Union of India.  
Mr. Arvind Lakhawa and Mr. Anuj Tiwar, Advocates.

**WITH**  
**Company Appeal (AT) Nos. 206-207 of 2018**

**IN THE MATTER OF:**

**Diwang Sunderraj Neralla**

**...Appellant**

**Versus**

**Union of India & Ors.**

**...Respondents**

**Present:**

**For Appellant:** Mr. S.N. Mookherjee, Sr. Advocate and Mr. Salman Khurshid, Sr. Advocate with Mr. Abhijeet Sinha, Mr. Prateek Gupta, Mr. Mohit Advani, Mr. Noor Dhillon, Ms. Priyanka Vora, Mr. Madhur Mahajan and Ms. Ambika Mathur, Advocates.

**For Respondent:** Ms. Pinky Anand, A.S.G with Mr. Rajesh Ranjan, Mr. Anoop Dawar, Mr. Joel, Ms. Snidha Mehra, Mr. Chakitan V.S. Papta, Advocates for Union of India.  
Mr. Arvind Lakhawa and Mr. Anuj Tiwar, Advocates.

**WITH**  
**Company Appeal (AT) No. 208 of 2018**

**IN THE MATTER OF:**

**63 Moons Technologies Ltd.**

**...Appellant**

**Versus**

**Union of India & Ors.**

**...Respondents**

**Present:**

**For Appellant:** Mr. S. N. Mookherjee, Sr. Advocate and Mr. Salman Khurshid, Sr. Advocate with Mr. Abhijeet Sinha, Mr. Prateek Gupta, Mr. Mohit Advani, Mr. Noor Dhillon, Ms.

**Priyanka Vora, Mr. Madhur Mahajan and Ms. Ambika Mathur, Advocates.**

**For Respondent: Ms. Pinky Anand, A.S.G with Mr. Rajesh Ranjan, Mr. Anoop Dawar, Mr. Joel, Ms. Snidha Mehra, Mr. Chakitan V.S. Papta, Advocates for Union of India.  
Mr. Arvind Lakhawa and Mr. Anuj Tiwar, Advocates.**

**WITH**  
**Company Appeal (AT) No. 209 of 2018**

**IN THE MATTER OF:**

**Jignesh Prakash Shah**

**...Appellant**

**Versus**

**Union of India & Ors.**

**...Respondents**

**Present:**

**For Appellant: Mr. S.N. Mookherjee, Sr. Advocate and Mr. Salman Khurshid, Sr. Advocate with Mr. Abhijeet Sinha, Mr. Prateek Gupta, Mr. Mohit Advani, Mr. Noor Dhillon, Ms. Priyanka Vora, Mr. Madhur Mahajan and Ms. Ambika Mathur, Advocates.**

**For Respondent: Ms. Pinky Anand, A.S.G with Mr. Rajesh Ranjan, Mr. Anoop Dawar, Mr. Joel, Ms. Snidha Mehra, Mr. Chakitan V.S. Papta, Advocates for Union of India.  
Mr. Arvind Lakhawa and Mr. Anuj Tiwar, Advocates.**

**ORDER**

**30.01.2020** Post these Appeals 'For Hearing' on **17<sup>th</sup> February, 2020 at 10:30 AM.**

[Justice S.J. Mukhopadhaya]  
Chairperson

[Justice Bansi Lal Bhat]  
Member (Judicial)

R N/ R R/